

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 174 of 2013 in
DFR-413 of 2013

Dated : 23rd April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Shri Ganpat Khanderao Farande
Shri Subhash Khanderao Farande **Appellant(s)**

Versus

Maharashtra State Electricity Transmission
Corporation Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : **Ms. Anagha S. Desai**
Mr. Somanath Padhan

Counsel for the Respondent(s) : **Mr. M.Y. Deshmukh for**
Mr. Jagtap for R.1 & R-2
Mr. Buddy A. Ranganadhan
(Amicus Curiae)

ORDER

We have heard the learned counsel for the parties. The learned Amicus Curiae will file his notes within a week after serving copy on the other side.

Order is Reserved.

(Rakesh Nath)
Technical Member
Ts/js

(Justice M. Karpaga Vinayagam)
Chairperson